

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) 66/230/HDB/2017
NAME OF THE COMPANY	Trimbhak Insvestment & Finance Services Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Trimbhak Insvestment & Finance Services Pvt Ltd
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for Applicant for VS Raju	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri V.B. Raju, Learned Counsel for the Applicant wherein he has sought relief for dispensation with the meeting of shareholders and unsecured creditors as all the parties have agreed and given their consent. Post the matter for final hearing on 02.11.2017.


Member (T)


Member (J)

Bm